GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 4061 TO BE ANSWERED ON 17.07.2019

CRIME IN TRAINS

4061. SHRIMATI DARSHANA VIKRAM JARDOSH:
SHRI RAKESH SINGH:
DR. SUKANTA MAJUMDAR:
SHRI KHAGEN MURMU:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of crimes like robberies, rape, drugging of passengers, etc. during train journey/railway premises have alarmingly increased in the recent years and if so, the details thereof during the last two years and Zone/State-wise;
- (b) whether several railway employees, workers like vendors/coolies and security personnel have been allegedly found to be involved in such crimes, if so, the details thereof during the last two years, Zone/Statewise;
- (c) whether there is lack of coordination between RPF and GRP in dealing with railway crimes, if so, the steps being taken by the Government for the safety and security of railway passengers in the country;
- (d) whether the Government is likely to equip railway cyber system with modern technology and equipments to check such crime and if so, the steps taken in this direction; and
- (e) whether the Railway Protection Force (RPF) is empowered to register such cases of crime and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4061 BY SHRIMATI DARSHANA VIKRAM JARDOSH, SHRI RAKESH SINGH, DR. SUKANTA MAJUMDAR, SHRI KHAGEN MURMU, SHRI MANSUKHBHAI DHANJIBHAI VASAVA, SHRI VINOD KUMAR SONKAR AND SHRI RAJA AMARESHWARA NAIK TO BE ANSWERED IN LOK SABHA ON 17.07.2019 REGARDING CRIME IN TRAINS

- (a) and (b): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Cases of Indian Penal Code (IPC) crimes are registered and investigated by the concerned Government Railway Police. Whenever any information about status of crime on Railways is sought, State GRP is requested to provide information. Based on the data provided by Government Railway Police Stations, the number of cases of robbery, rape, drugging of passengers registered in trains and in railway premises and number of railway employees including RPF personnel, workers like vendors/coolies, security personnel found involved in these incidents of crimes during the years 2017 & 2018 are appended.
- (c): No, Sir. Close liaison is made by Railway Protection Force with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.
- (d): It has been decided to set up Cyber Cells in Railway Protection Force (RPF) over 9 Zonal Railways i.e. Northern Railway, Central Railway, Western Railway, Southern Railway, Eastern Railway, South Central Railway, North Western Railway, South Western Railway & East Central Railway to assist RPF in conducting enquiry/investigation in course of its mandated duties.
- (e): No, Sir. RPF is not empowered for registration and investigation of passenger related crime in station premises or moving trains.

APPENDIX REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 4061 BY SHRIMATI DARSHANA VIKRAM JARDOSH, SHRI RAKESH SINGH, DR. SUKANTA MAJUMDAR, SHRI KHAGEN MURMU, SHRI MANSUKHBHAI DHANJIBHAI VASAVA, SHRI VINOD KUMAR SONKAR AND SHRI RAJA AMARESHWARA NAIK TO BE ANSWERED IN LOK SABHA ON 17.07.2019 REGARDING CRIME IN TRAINS

(a) and (b): The number of cases of robbery, rape, drugging of passengers in trains and in railway premises registered by GRP and number of railway employees including RPF personnel, workers like vendors/coolies & security personnel found involved in these crimes during the years 2017 and 2018 over Indian Railways are as under:-

Railway	Year	Number of cases of crimes in trains and in railway premises registered			Number of persons found involved in such crimes		
		Robbery	Rape	Drugging	Railway employees	Workers like vendors/ coolies	Security personnel
Central	2017	402	12	27	0	0	0
	2018	723	14	61	0	2	0
Eastern	2017	8	2	30	0	0	0
	2018	6	2	14	0	0	0
East Central	2017	22	5	31	0	0	0
	2018	14	3	26	0	0	0
East Coast	2017	14	0	8	0	0	0
	2018	29	1	10	0	0	0
Northern	2017	103	15	30	4	0	1
	2018	80	11	22	1	0	0
North	2017	49	0	28	0	0	0
Central	2018	40	1	31	0	0	0
North	2017	28	0	17	0	0	0
Eastern	2018	22	4	12	2	0	0
Northeast	2017	2	0	22	0	0	0
Frontier	2018	4	3	18	0	0	0
North	2017	2	3	11	0	0	0
Western	2018	6	3	7	0	0	0
Southern	2017	30	0	0	0	0	0
	2018	16	0	2	0	0	0
South	2017	70	0	4	2	1	1
Central	2018	62	0	6	0	0	0
South	2017	4	0	4	0	0	0
Eastern	2018	9	2	5	0	0	0

South East Central	2017	16	3	4	0	0	0
	2018	4	4	5	0	0	0
South Western	2017	24	0	4	0	0	0
	2018	25	1	9	0	1	0
Western	2017	189	7	22	0	1	0
	2018	377	6	14	2	0	0
West Central	2017	95	8	15	0	0	0
	2018	55	14	15	0	0	0
TOTAL	2017	1058	55	257	6	2	2
	2018	1472	69	257	5	3	0
